

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
SUPPLEMENTARY CAUSE LIST**

DATE: 28th September, 2015

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|----------------------|---------------------|--|---------------------------------------|
| FOR ADMISSION | | | |
| 1. | Appeal No. 119/2015 | B.I. Group of Industries Vs. Rajasthan SPCB & Ors. | Ms. Ritwika Nanda, Adv. for Applicant |

For orders, cause list and other information please visit our website: www.greentribunal.gov.in